To,
The Secretary,
Government of India,
Ministry of Information and Broadcasting (MIB),
A' Wing, Shastri Bhawan,
Dr Rajendra Prasad Road,
New Delhi – 110 001

Subject : TRAI’s response to Ministry of Information and Broadcasting (MIB) back reference on TRAI’s Recommendations dated 25.06.2018 on “Issues relating to Policy Guidelines for Uplinking & Downlinking of Television Channels in India”

Ref: Letter No 1403/36/2017-TV(I)/50 dated 22nd January 2019

Please refer to Ministry of Information and Broadcasting (MIB) letter No 1403/36/2017-TV (I) /50 dated 22nd January 2019 on the subject mentioned above wherein MIB had referred back TRAI’s Recommendations dated 25.06.2018 on “Issues relating to Policy Guidelines for Uplinking & Downlinking of Television Channels in India as per proviso to section 11 of the TRAI Act 1997, for reconsideration vis-à-vis views of this Ministry especially in respect of those with which Ministry is not in full agreement.

2. Kindly find enclosed the Authority’s response on the issues especially in respect of those with which Ministry is not in full agreement mentioned in the said letter.

3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI : www.trai.gov.in

This letter is issued with the approval of the Authority

Encl : As above

(S.K. Gupta)
Secretary, TRAI